

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.96 of 2017 (SZ)

Applicant(s)

Respondent(s)

A.Muthusamy
Chithaneri Village
Akkarapalayam Post
Veerapandi Via
Salem Taluk 636 308

Vs. The District Collector
Salem District, Salem
and others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr.K.Mageshwaran

Mr.E.Manoharan for R1, R3, & R5
Mrs.Yasmeen Ali for R2 & R4

Note of the Registry	Orders of the Tribunal
Item No.9	<p>Date: 20th December, 2017</p> <p>In spite of the direction dated 06.11.2017 by this Tribunal, respondent Nos.1, 3 and 5 have not filed reply. It is made clear that if the respondent Nos.1, 3 and 5 are not filing the reply within 3 weeks, the right to file reply will stand waived.</p> <p>List the matter on 02.02.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>